

No. 10/36/2016-NCLT  
NATIONAL COMPANY LAW TRIBUNAL

6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
New Delhi-110003.  
Dated, the 30<sup>th</sup> May, 2019.

OFFICE ORDER

Hon'ble President, National Company Law Tribunal is pleased to make the following transfer and posting of Hon'ble Member of National Company Law Tribunal on account of administrative exigencies w.e.f. 3<sup>rd</sup> June, 2019:-

Sl.No.	Name of the Member	Present Posting	New Posting
1.	Shri Harish Chander Suri Member (Technical)	Awaiting posting	Member (Technical), NCLT, Kolkata

This issues with the approval of Hon'ble President, NCLT.

  
(Aakash Deep Chakravarti)  
Secretary, NCLT

Copy for information and necessary action to:-

1. PS to Hon'ble President, NCLT.
2. Hon'ble Members, NCLT.
3. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi.
4. Shri G.K. Singh, Joint Secretary, Ministry of Corporate Affairs, New Delhi.
5. Registrar, NCLT, New Delhi.
6. All NCLT Benches.
7. NCLT website/Notice Board.